GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.2021 ANSWERED ON 19.12.2022

PROJECTS SANCTIONED UNDER PRASHAD SCHEME IN KARNATAKA

2021. SHRI S. MUNISWAMY:

Will the Minister of TOURISM be pleased to state:

- (a) the projects sanctioned under the PRASHAD scheme in the Districts of Kolar and Chikballapur of Karnataka;
- (b) the stage of works of the sanctioned projects;
- (c) whether there is a need to consider the places of religious importance in Kolar District; and
- (d) the religious and historical places from Kolar and Chikballapur district in Karnataka which can be taken up through the ministry of Culture as per the department norms?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): Ministry of Tourism under its scheme viz. **Pilarimage** Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) provides Central Financial Assistance to the respective State Governments/Union Territory Administrations on receipt of suitable proposals from their Tourism Departments. Further, Departments the respective State Governments / Union Territory Administrations submit the project proposals in line with the respective scheme guidelines and with due need gap analysis about the facilities at any destination proposed by them for Central Financial Assistance. This Ministry has not received any project proposal from the State Government of Karnataka for inclusion of any destination of Kolar and Chikballapur of Karnataka under PRASHAD Scheme.
